

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 18th July, 2019/Ashadha 27, 1941 (Saka)

The following Act of Parliament received the assent of the President on the 17th July, 2019, and is hereby published for general information:—

## THE DENTISTS (AMENDMENT) ACT, 2019

No. 13 of 2019

[17th July, 2019.]

## An Act further to amend the Dentists Act, 1948.

BE it enacted by Parliament in the Seventieth Year of the Republic of India as follows:----

**1.** (1) This Act may be called the Dentists (Amendment) Act, 2019.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

16 of 1948.

2. In section 3 of the Dentists Act, 1948 (hereinafter referred to as the principal Amendment Act), in clause (f), the words and letter "and at least two shall be dentists registered in of section 3. Part B of a State register" shall be omitted.

Short title and commencement.

Amendment

Amendment of section 21. Amendment

of section 23.

**3.** In section 21 of the principal Act, clause (*b*) shall be omitted.

**4.** In section 23 of the principal Act, clause (*b*) shall be omitted.

DR. G. NARAYANA RAJU, Secretary to the Govt. of India.

UPLOADED BY THE MANAGER, GOVERNMENT OF INDIA PRESS, MINTO ROAD, NEW DELHI–110002 AND PUBLISHED BY THE CONTROLLER OF PUBLICATIONS, DELHI–110054.